

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 26-02-2026 To 26-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	750/2026	KRIPANATH CHATTOPADHYAY Mobile:7003021787 Email:OISANI1992@GMAIL.COM	OISANI MUKHERJEE	19-03-2026	DEAD PERSON CAN NOT BE MADE PARTY IN THE INSTANT APPLICATION
2	CRA (DB)	116/2026	PRANAY ROUTH @ BAPI ROUTH Mobile:9830621807 Email:MRITUNJAY2009@GMAIL.COM	MRITYUNJOY CHATTERJEE	19-03-2026	APPELLANT NAME MISMATCHED IN PETITION AND CERTIFIED COPY ATTACHED
3	CRM (A)	466/2026	PETITIONER AND ANOTHER Mobile:9232785868 Email:ARNAB.LLB@GMAIL.COM	ARNAB SAHA	19-03-2026	1) AS PER COMPLAINT LETTER (ANNEXURE -4) PETITIONER AND V.G. WERE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES NAMES AND OTHER DETAILS ... 2) V.G. AND HER RELATIVES NAMES AND OTHER DETAILS HAVE BEEN DISCLOSED ... 3) Prohibition of Child Marriage Act - WRONGLY MENTIONED IN PETITION --- ALL THE PREVIOUS OBJECTIONS NOT COMPLIED PROPERLY
4	CRM (A)	641/2026	RAKIB ALAM @ RAKBUL Mobile:8240911250 Email:SOUMALYADUTTA1998@GMAIL.COM	SOUMALYA DUTTA	19-03-2026	1) V.G. MOTHER NAME AND OTHER DETAILS DISCLOSED ... PREVIOUS OBJECTION NOT COMPLIED PROPERLY
5	CRM (A)	650/2026	ISANUJJAMAL SEKH @ SEKH SITHU @ SEKH MITHU Mobile:9831430205 Email:RAJUHIGHCOURT@GMAIL.COM	RAJU MONDAL	19-03-2026	1) ... FIR ACT. WRONG WHERE PS CSE DETAILS MENTIONED AT WHOLE PETITION
6	CRM (A)	664/2026	RAFIKUL ALAM @ RAFIKUL Mobile:9433061330 Email:SUJATADAOFFICIAL@GMAIL.COM	SUJATA DAS	19-03-2026	COMMISSIONER SIGN AND STAMP NOT FOUND ON PHOTO ID
7	CRM(M)	541/2026	INDRAJIT HANSDA @ INDRAJIT HASDA @ INDRAJIT HANDA Mobile:8013913967 Email:ALIMASUM574@GMAIL.COM	MASUM ALI SARDAR	19-03-2026	1) BNSS FULL FORM WRONGLY MENTIONED IN 1ST PAGE 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT REQUIRED AT 1ST PARA
8	CRM(M)	548/2026	RUBEL SK @ RUBEL SEKH Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	19-03-2026	ALLEGED HUSBAND AND HIS FATHER AND OTHER RELATIVES NAME OF VICTIM HAVE BEEN DISCLOSED

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
9	CRM(M)	551/2026	MADAN DAS Mobile:9007211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	RABINDRA NATH GHOSH	19-03-2026	CLARIFICATION NEEDED REGARDING LD TRIAL COURT REJECTION DATE i.e. 14/1/2026
10	CRM(M)	555/2026	SK. MD. SAKIL Mobile:9830256534 Email:DEEPAK.PRAHLADKA@GMAIL.COM	DEEPAK KUMAR PRAHLADKA	19-03-2026	P.S. CASE DATE MISMATCHES BETWEEN 1ST PAGE AND PRAYER PARA
11	CRM (NDPS)	389/2026	BINOD KUMAR SHAW @ BINOD SHAW @ RAKI Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD. WASIM AKRAM	19-03-2026	LD TRIAL COURT CASE TYPE (T.R. CASE) MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
12	CRR	941/2026	SUBHAJIT PANDIT Mobile:8134803322 Email:ADV.SAGNIKA@GMAIL.COM	SAGNIKA BANERJEE	19-03-2026	CLARIFICATION NEEDED IIN THIS FILE. REGARDING TYPE COPY OF TRIAL COURT HAND WRITING ORDER
13	CRR	946/2026	CHANDRARUP CHATTERJEE Mobile:7044525308 Email:SAPTAWAJIT4@GMAIL.COM	SAPTASWAJIT KAR	19-03-2026	COMMISSIONER SIGN MISSING IN PAGE NO. 2 OF THIS PETITION
14	CRR	956/2026	SAIDUL MANDAL Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	19-03-2026	TYPED COPY NEEDED FOR THE HAND WRITTEN ORDER COPY
15	CRR	958/2026	VIVEK KUMAR AND ORS. Mobile:7550832297 Email:ADVOCATE.SUBRATASAHA@GMAIL.COM	SUBRATA SAHA	19-03-2026	WRONG PS NAME MENTIONED IN 1ST PARA OF THIS PETITION
16	CRR	964/2026	MONOJIT DEY Mobile:8748200370 Email:PRADYAT007@GMAIL.COM	PRADYAT SAHA	19-03-2026	WRONG DISTRICT MENTIONED IN THIS PETITION
17	CRR	971/2026	CHANCHAL KARMAKAR Mobile:9903502156 Email:AMLANBISWAS13@GMAIL.COM	AMLAN BISWAS	19-03-2026	CRPC SECTION NEEDED IN CAUSE TITLE PAGE
18	CRR	973/2026	ANWAR HOSSAIN Mobile:8017263156 Email:ADVBISWAJITSARKAR@GMAIL.COM	BISWAJIT SARKAR	19-03-2026	TRIAL COURT NAME MISSING WHERE THE CASE IS PENDING
19	WPA	4783/2026	ABHIJIT KUMAR DAS Mobile:8017062984 Email:JAYANTA.BAPTUN29@GMAIL.COM	JAYANTA DAS	19-03-2026	PETITIONER NAME WRONG IN 0 PAGE AND INDEX PAGE
20	WPA	4825/2026	SHANPROJOLE AHLE HADEES JAMA WELFARE SOCIETY Mobile:9933523597 Email:ADVABHIJIT.CAL@GMAIL.COM	ABHIJIT MONDAL	19-03-2026	1. ADVOCATE'S SIGNATURE HAS NOT BEEN PRESENT IN ZERO PAGE. 2. AN R.I STAMP IS REQUIRED IN AFFIDAVIT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
21	WPA	4834/2026	AVIJIT CHAKRABORTY AND ORS Mobile:9830241146 Email:ARITRAGHOSH501@GMAIL.COM	ARITRA GHOSH	19-03-2026	ADV AUTHORIZATION CERTIFICATE INCOMPLETE
22	WPA	4853/2026	MOHD ABDUL WADOOD Mobile:7278791838 Email:ADVOCATE.KAKALI@GMAIL.COM	KAKALI DAS CHAKRABORTY	19-03-2026	1. PET STATE MISSING 2. SUB CATEGORY CODE MUST BE CHECKED
23	WPA	4892/2026	CESC LIMITED Mobile:9830072450 Email:BASABRAJCHAKRABORTY@CASUSCHAMBERS.COM	BASABRAJ CHAKRABORTY	19-03-2026	AUTHORIZATION CERTIFICATE IS MISSING
24	WPA(P)	101/2026	DR. A.P.J. ABDUL KALAM RESEARCH FOUNDATION Mobile:9748502536 Email:ANUSHREESAHA1995@GMAIL.COM	ANUSHREE SAHA	19-03-2026	VOKA RESPONDENT NAME WRONG

Printed On 27-02-2026